OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH : ALLAHABAD

Civil Misc. Contempt Application No.125 of 2006. In Original Application No.364 of 2002.

Allahabad, this the 21st day of November, 2006.

Hon'ble Dr. K.B.S. Rajan, Member-J Hon'ble Mr. P.K. Chatterji, Member-A

Rakesh Kumar, aged about 42 years, Son of shri Sarjoo Prasad, Resident of House No.23/47/91 Kidwai Nagar, Allapur, Allahabad.Applicant.

(By Advocate : Shri Rakesh Verma)

Versus

Shri K.Chandrahas The Commissioner of Income Tax, Mahatam Gandhi Marg, Allahabad-211 001.

...Respondents.

(By Advocate : Shri S. Singh)

ORDER

By Hon'ble Dr. K.B. S. Rajan, J.M. :

Vide order dated 19.10.2006 in Writ Petition No.58239 of 2006 till further orders operation of the impugned judgment and order dated 28.2.2006 has been kept in abeyance, it is has not already been given effect to. According to the counsel for the applicant the order has not been effect to and hence the Contempt Petition is closed with liberty to the applicant to revive the same after disposal of the Writ Petition, if so warranted.

Member-A

Member-J

RKM/